

National Company Law Tribunal

Allahabad Bench

C P NO. 23/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE COMPANY: *Lakshmi Rattan Cotton Mills. Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *560(6) of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>AD Gaur Meher</i>	<i>PCS</i>	<i>Applicant.</i>	<i>H.P. Chaturvedi</i>
2.	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>[Signature]</i>

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Parties are represented by their respective counsels. The cases fixed for the argument. The counsel representing the Central Govt. informed that a copy of the rejoinder affidavit of the petitioner is recently supplied to him. Hence, he is in need of suitable instruction thereon from the office of the ROC, Kanpur.

In view of this, the case is adjourned for further argument on 15th December, 2017.

Date: 27/11/2017

Typed by
Jyoti
(Stenographer)

Sd/

H.P. Chaturvedi,
Member(Judicial)